Central Administrative Tribunal, Principal Bench

Original Application No. 1255 of 1999

New Delhi, this the 3rd day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
 Hon'ble Mr.Kuldip Singh, Member (J)

Dr. L.C. Nigam
S/o Shri Sri Sukhai
Medical Officer,
Under Central Jail, Tihar
R/o 251, DDA Janta Flats, Hasthal, Uttam Nagar,
New Delhi-59.
- Applicant

(By Advocate - None)

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<u>Versus</u>

- 1. Union of India through
 Secretary,
 Ministry of Health & Family Welfare,
 Nirman Bhawan,
 New Delhi-1.
- Chief Secretary, Govt. of NCT of Delhi, 5, Shamnath Marg, Delhi.
- 3. Director of Health Services,
 Govt. of NCT of Delhi,
 'E' Block, Saraswati Bhavan,
 Connaught Circus, New Delhi-1.
- 4. Inspector General (Prisons)
 Central Jail, Tihar,
 Delhi. Respondents

(By Advocates - Shri P.H. Ramchandani and Shri Ajay Gupta)

O R D E R(ORAL)

By Hon'ble Mr.S.R.Adige, Vice Chairman(A)

- 1. Applicant impugns respondents order dated 11.7.95 (Annexure A-1) placing him under suspension. He seeks reinstatement and also enhancement of his subsistence allowance on the basis of revised pay scale rates with all consequential benefits.
- 2. None appeared for respondents when the case was called out. S/ Shri Ramchandani and Ajay Gupta



appeared for respondents and have been heard.



- 3. Shri Ramchandani has handed over to us a copy of the GOI order dated 9.6.2000 (is taken on record), revoking the applicant's suspension with immediate effect and also copy of another GOI order dated 9.6.2000 (also taken on record) directing the Government of NCT of Delhi to enhance applicant's subsistence allowance in accordance with rules and instructions.
- 4. We are informed that pursuant to the revocation of his suspension, applicant has also joined duty.
- 5. As applicant's main relief was for revocation of his suspension and his suspension has been revoked, nothing further survives in this OA, which is accordingly dismissed. If applicant has any other claims in this regard, it is open to him to press the same separately with respondents. No costs.

(Kuldip Singh) Member(J) (S.R.Adige) Vice Chairman(A)

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